

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4178
ANSWERED ON 11TH AUGUST, 2016

RRP IN NAXAL AFFECTED AREAS

4178. SHRI VIKRAM USENDI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़कपरिवहनऔरराजमार्गमंत्री

be pleased to state:

- (a) whether the Government has given sanction to the Road Requirement Project (RRP) to develop roads in the Naxal affected areas in the country, including Chhattisgarh ;
- (b) if so, the details thereof and the number of proposals accepted by the Governments from various State Government, during the last three years and the current year, State-wise;
- (c) whether the Government is aware of the problems being faced in the work of construction/maintenance of roads in the Naxal affected areas; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

- (a) Yes madam.
- (b) The details of 209 projects sanctioned under Road Requirement Plan(RRP-I) are Annexed.
- (c) & (d) Yes Madam. Due to Left Wing Extremism(LWE) activities, the response of contractors to bidding of works is very poor in Jharkhand & Chhattisgarh resulting in considerable delay in award of works. Also the progress of works is slow primarily due to security concerns and threat from Left Wing Extremists. To remove hurdles in execution of RRP works, this Ministry has requested State Governments to constitute District Level Coordination Committee headed by District Magistrate comprising of District Superintendent of Police, Central Armed Police Forces, State PWD and Contractor to plan and proceed with the area Domination by Armed Forces, in the areas affected by law and order problems.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.4178 ANSWERED ON 11.08.2016 ASKED BY SHRI VIKRAM USENDI REGARDING RRP IN NAXAL AFFECTED AREAS.

The State wise details of sanctions under Road Requirement Plan and achievement so far for up gradation of National Highways and State roads in the districts affected by left-wing extremism from 2009-10 to till date.

S. No.	State	Works sanctioned			Length completed upto 31.07.2016 (in km)
		No.	Length (in km)	Revised Sanctioned Cost (Rs. crore)	
1	Telangana	29	620	1245	606
2	Bihar	41	674	616	657
3	Chhattisgarh	54	1988	3074	1147
4	Jharkhand	32	760	1292	544
5	Madhya Pradesh	7	237	237	192
6	Maharashtra	29	454	982	363
7	Orissa	14	615	1008	519
8	Uttar Pradesh	3	74	178	67
	Total	209	5422	8632	4095
